

**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR
CAUSE LIST 09.11.2016**

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NAME OF RESPONDENT'S ADVOCATE'S
1	Dr. Manjula Choudhary, Advocate	S.B. Criminal Misc. Petition No. 2678/2016 Jai Prakash Saini & Ors. V/s State Of Rajasthan & Anr.	Mr. Pankaj Sharma	Mr. Jitendra Ojha

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1	Mr. Gopal Raj Kalla, Advocat	S.B. CRL. Misc. Bail Appeal no. 9430/2016 Pawan Kumar Vs. State of Rajasthan	Mr. Mahesh Bora & Mr. Umesh Shrimali	Mr. D.S. Thind & Mr. Rajendra Charan

Dhruvraj Shrivastava
21/11/16

उपसचिव

राज.राज्य विधिक सेवा प्राधिकरण,
जोधपुर

" Help The Needy -- Timely Help May Create History "